

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.521/2015

Date of Decision: 18th December, 2018

**CORAM: HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)**

Shri Abdulkarim Abdulajij Sharikmasalat
Age 52 Years, Occupation : Service,
working as Office Supdt. At MSME,
Kolhapur.

Residing at Flat No.S-2,
Vedika Heights, Shivaji Road,
Opp. Hira Hotel, Miraj - 416 410,
Dist. Sangli (M.S.) ... **Applicant**

(By Advocate Shri Vicky Nagrani)

VERSUS

1. Union of India through
The Development Commissioner (MSME)
Ministry of M.S.M.E.,
Nirman Bhavan, 7th Floor,
Moulana Azad Road,
New Delhi - 110 011.
2. The Director,
MSME Testing Centre,
Government of India,
Ministry of MSME,
MSME-DI Campus,
Andheri - Kurla Road,
Mumbai - 400 072.
3. The Asst. Director Incharge
MSME Testing Station,
Government of India,
Ministry of MSME,
P-31, M.I.D.C., Shiroli,
Kolhapur - 416 122. . .

(By Advocate Shri R.R. Shetty)

ORDER (ORAL)**PER: SHRI R. VIJAYKUMAR, MEMBER (A)**

When the case was called, learned counsel for the applicant requests permission to withdraw the Original Application which is granted.

2. In consequence, the Original Application is dismissed as withdrawn with no order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

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